GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)

RAJYA SABHA
UNSTARRED QUESTION NO.1611
TO BE ANSWERED ON 9TH March, 2021

AYUSH DISPENSARIES IN THE COUNTRY

1611 **SHRI RAM NATH THAKUR:**

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY** be pleased to state:

(a) whether it is a fact that Government has decided to open AYUSH dispensaries in the whole country including Delhi and NCR to promote AYUSH system of Medicine;

(b) if so, the number of AYUSH dispensaries approved across the country including Delhi and NCR and the details thereof, place-wise; and

(c) the steps taken towards starting the dispensaries including in the said scheme?

ANSWER
THE MINISTER OF STATE (IC) OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND ADDITIONAL CHARGE OF MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI KIREN RIJIJU)

(a) to (c): As Public Health is a State subject, opening of AYUSH dispensaries comes under the purview of respective State/UT Governments. However, under Centrally Sponsored Scheme of National AYUSH Mission (NAM), there is provision of financial assistance for upgradation of existing standalone AYUSH dispensaries in the States/UTs. The provision for opening of new AYUSH dispensaries does not exist in NAM scheme.